

**THE JAMMU AND KASHMIR APPROPRIATION (No. 3)
BILL, 2024**

(AS PASSED BY THE HOUSES OF PARLIAMENT —

LOK SABHA ON 30TH JULY, 2024

RAJYA SABHA ON 8TH AUGUST, 2024)

ASSENTED TO ON 13 AUGUST, 2024 ACT No. 13 OF 2024

Bill No. 66-F of 2024

THE JAMMU AND KASHMIR APPROPRIATION (No. 3) BILL, 2024

(AS PASSED BY THE HOUSES OF PARLIAMENT)

A

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir for the services of the financial year 2024-25.

BE it enacted by Parliament in the Seventy-fifth Year of the Republic of India, in exercise of powers vested under the Jammu and Kashmir Reorganisation Act, 2019 as follows:—

1. This Act may be called the Jammu and Kashmir Appropriation (No.3) Act, 2024.

Short title.

2. From and out of the Consolidated Fund of the Union territory of Jammu and Kashmir, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh fifty-one thousand five hundred twenty-five crore, seventy-seven lakh and fourty-three thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2024-25 in respect of the services and purposes specified in column 2 of the Schedule.

Issue of
Rs.151525,77,43,000
out of the
Consolidated
Fund of the
Union territory of
Jammu and
Kashmir for the
financial year
2024-25.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir by this Act shall be appropriated for the services and purposes specified in column 2 of the Schedule in relation to the said year.

Appropriation.

THE SCHEDULE
(See sections 2 and 3)

1 No. of Vote/ Appropriation	2 Services and purposes		3		
			Sums not exceeding		
			Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	General Administration Department	Revenue	502,19,24,000	30,56,94,000	532,76,18,000
		Capital	72,00,00,000	..	72,00,00,000
2	Home Department.....	Revenue	6137,62,55,000	..	6137,62,55,000
		Capital	377,51,00,000	..	377,51,00,000
3	Planning Department.....	Revenue	130,74,27,000	..	130,74,27,000
		Capital	543,47,83,000	..	543,47,83,000
4	Information Department.....	Revenue	128,05,78,000	..	128,05,78,000
		Capital	1,00,00,000	..	1,00,00,000
5	Mining Department.....	Revenue	80,15,56,000	..	80,15,56,000
		Capital	2,00,00,000	..	2,00,00,000
6	Power Development Department.	Revenue	10799,71,34,000	..	10799,71,34,000
		Capital	2020,67,00,000	..	2020,67,00,000
7	Education Department.	Revenue	12147,08,52,000	..	12147,08,52,000
		Capital	807,47,42,000	..	807,47,42,000
8	Finance Department.....	Revenue	15056,03,12,000	10271,65,56,000	25327,68,68,000
		Capital	634,79,29,000	44846,20,00,000	45480,99,29,000
9	Parliamentary Affairs Department.....	Revenue	54,93,58,000	92,10,000	55,85,68,000
		Capital	4,00,00,000	..	4,00,00,000
10	Law Department.....	Revenue	999,65,79,000	93,60,00,000	1093,25,79,000
		Capital	190,00,00,000	..	190,00,00,000
11	Industry and Commerce Department.....	Revenue	354,18,14,000	..	354,18,14,000
		Capital	534,62,10,000	..	534,62,10,000
12	Agriculture Department.....	Revenue	1263,45,77,000	..	1263,45,77,000
		Capital	1055,39,68,000	..	1055,39,68,000
13	Animal/Sheep Husbandry Department.....	Revenue	727,98,21,000	..	727,98,21,000
		Capital	489,49,91,000	..	489,49,91,000
14	Revenue Department.....	Revenue	729,61,96,000	..	729,61,96,000
		Capital	43,00,00,000	..	43,00,00,000
15	Food Civil Supplies and Consumer Affairs Department....	Revenue	234,51,56,000	..	234,51,56,000
		Capital	445,24,81,000	..	445,24,81,000
16	Public Works Department.....	Revenue	1213,58,58,000	..	1213,58,58,000
		Capital	4061,74,56,000	..	4061,74,56,000
17	Health and Medical Education Department.	Revenue	6658,93,55,000	..	6658,93,55,000
		Capital	1674,51,40,000	..	1674,51,40,000
18	Social Welfare Department.....	Revenue	3244,20,89,000	..	3244,20,89,000
		Capital	85,82,78,000	..	85,82,78,000
19	Housing and Urban Development Department.....	Revenue	1254,19,33,000	..	1254,19,33,000
		Capital	2760,26,88,000	..	2760,26,88,000
20	Tourism Department.....	Revenue	221,66,67,000	..	221,66,67,000
		Capital	388,20,00,000	..	388,20,00,000
21	Forest Department.....	Revenue	1441,07,69,000	..	1441,07,69,000
		Capital	186,45,00,000	..	186,45,00,000
22	Irrigation Department.	Revenue	647,45,42,000	..	647,45,42,000
		Capital	947,93,00,000	..	947,93,00,000
23	Public Health Engineering Department.....	Revenue	1791,34,90,000	..	1791,34,90,000
		Capital	1714,03,70,000	..	1714,03,70,000
24	Hospitality and Protocol Department.....	Revenue	214,93,97,000	..	214,93,97,000
		Capital	64,00,00,000	..	64,00,00,000
25	Labour, Stationery and Printing Department.....	Revenue	90,69,32,000	..	90,69,32,000
		Capital	108,08,23,000	..	108,08,23,000

1	2		3		
No. of Vote/ Appropriation	Services and purposes		Sums not exceeding		
			Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
26	Fisheries Department.....	Revenue	150,72,04,000	..	150,72,04,000
		Capital	82,45,50,000	..	82,45,50,000
27	Higher Education Department.....	Revenue	1666,41,56,000	..	1666,41,56,000
		Capital	477,00,00,000	..	477,00,00,000
28	Rural Development Department.....	Revenue	933,44,97,000	..	933,44,97,000
		Capital	3731,54,00,000	..	3731,54,00,000
29	Transport Department.....	Revenue	91,14,20,000	..	91,14,20,000
		Capital	22,00,00,000	..	22,00,00,000
30	Tribal Affairs Department.	Revenue	124,68,22,000	..	124,68,22,000
		Capital	272,70,00,000	..	272,70,00,000
31	Culture Department.....	Revenue	68,24,17,000	..	68,24,17,000
		Capital	131,50,00,000	..	131,50,00,000
32	Horticulture Department.	Revenue	217,96,01,000	..	217,96,01,000
		Capital	426,04,15,000	..	426,04,15,000
33	Disaster Management, Relief, Rehabilitation and Reconstruction Department.....	Revenue	989,56,08,000	..	989,56,08,000
		Capital	438,99,23,000	..	438,99,23,000
34	Youth Services and Technical Education Department.....	Revenue	635,72,46,000	..	635,72,46,000
		Capital	215,30,24,000	..	215,30,24,000
35	Science and Technology Department.....	Revenue	13,10,60,000	..	13,10,60,000
		Capital	159,80,00,000	..	159,80,00,000
36	Cooperative Department.....	Revenue	73,69,10,000	..	73,69,10,000
		Capital	25,00,00,000	..	25,00,00,000
	TOTAL:		96282,82,83,000	55242,94,60,000	151525,77,43,000

A

BILL

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Jammu and Kashmir for the services of the financial year 2024-25.

(As passed by the Houses of Parliament)

MGIPMRND—227LS—28.08.2024—(50 COPIES).